

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MAY 2024**

Sl. No.	Nature	Opening balance as on 01.05.2024	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.05.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	48	0			0			4	4	44	4
2	WA	296	56			56			95	95	257	
3	WPC	11231	359	5		364	4		248	252	11343	28
4	WPL	1255	6	1		7			54	54	1208	4
5	WPS	18850	317	15		332	2	1	388	391	18791	62
6	WPT	766	9			9			31	31	744	4
7	WPCR	88	28	1		29	1		28	29	88	1
8	WPPIL	139	2			2			8	8	133	
9	WP 227	1945	73	5		78			39	39	1984	1
10	WPHC	0	2			2			2	2	0	
A	TOTAL (1 to 10)	34618	852	27	0	879	7	1	897	905	34592	104
1	FA	3066	21	2		23	1		6	7	3082	4
2	FAM	280	0	1		1			1	1	280	
3	FA(MAT)	615	16			16	1		17	18	613	
4	SA	6134	27	10		37	2		9	11	6160	5
5	MA	432	6	1		7	1		4	5	434	1
2	MAC	9792	133	12		145	6		135	141	9796	110
7	CR	238	4			4	6		3	9	233	3
8	MCC	542	164	2		166	8		141	149	559	
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	15	0			0			0	0	15	
11	EP	12	0			0			0	0	12	
12	TPC	77	7			7			13	13	71	
13	CONT	986	72			72	3		53	56	1002	1
14	ITA	4	0			0			0	0	4	
15	ARBA	267	0	1		1			2	2	266	
16	ARBAP	14	2	1		3			2	2	15	
17	ARBR	24	1			1	1		1	2	23	1
18	TAXC	411	4			4	1		2	3	412	
19	REVP	151	17			17	1		7	8	160	
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23063	474	30	0	504	31	0	396	427	23140	125
	TOTAL (A+B)	57681	1326	57	0	1383	38	1	1293	1332	57732	229
MAIN CRIMINAL CASES												
1	CRREF	1	0			0			0	0	1	
2	CRA	15629	147			147			118	118	15658	76
3	CRR	6180	86			86	4		84	88	6178	51
4	MCRC	734	731			731			644	644	821	
5	MCRCA u/s 438 CrPC	137	123			123	2		192	194	66	
6	CONTR	1	0			0			0	0	1	
7	CRMP	5594	243	5		248	2		306	308	5534	70
8	TPCR	10	7			7			0	0	17	
9	ACQA	3261	20	1		21			13	13	3269	7
C	TOTAL (1 to 9)	31547	1357	6	0	1363	8	0	1357	1365	31545	204
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		89228	2683	63	0	2746	46	1	2650	2697	89277	433
PENDENCY INCREASE/DECREASE		89228	INCREASE (+49)								89277	

Over 5 Years Pendency as on 01.05.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.05.2024	Over 5 Years Decrease Pendency during the month
30661	34	433	30262	-399

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)